

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 12.09.2022

**Misc. Application No. 745 of 2022
And
Appeal No. 279 of 2022**

Blue Pearl Texspin Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Prakash Shah, Advocate with CA Kushal Shah i/b Prakash Shah and Associates for the Appellant.

Mr. Suraj S. Chaudhary, Advocate with Mridul Sharma, Mr. Atul S. Umekar, Advocates i/b MS Legal for the Respondent.

ORDER:

1. List on October 21, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

12.09.2022
PK